Coord-09/1/2018-CDN-MCA  
Governance of India  
Ministry of Corporate Affairs  
(Coordination Section)

5th floor, 'A' Wing, Shastri Bhawan  
Dr. Rajendra Prasad Road  
New Delhi-110001  
Dated: 30.03.2018

OFFICE ORDER

In terms of the provisions contained in Section 19(1) of the Right to Information Act, 2005, Sh. Amar Singh Meena, Director shall be the Appellate Authority in respect of Admn. IV and CL-VII Sections of the Ministry until further orders.

(J. S. Audhkhasi)  
Deputy Secretary to the Govt. of India

To

Sh. Amar Singh Meena  
Director, MCA

Copy to:-

1. PPS to Secretary, MCA  
2. PPS to JS (G)/JS (AC)  
3. DS(VK)/US(RH)/US(AB)  
4. Sh. Navneet Chouhan, General Manager, IEPF Authority  
5. All Sections, MCA  
6. e-Governance Cell with a request to upload the Office Order under the RTI Column on the Website of this Ministry, with caption "Designation of Appellate Authority under the RTI Act, 2005 in respect of Admn. IV and CL-VII Sections of MCA-Office Order dated 30.03.2018".